

terms of reference regarding the scope for raising additional revenue by States :

".....it would be necessary to ensure that the policy does not fail for lack of proper implementation. It seems, therefore, desirable that State Governments which have adopted a policy of prohibition may review its working and may continue it only if it is serving its real purpose."

The Commission's suggestion is for consideration by the State Governments concerned.

(c) and (d). Government of India have not received any intimation so far about any State Government having relaxed or scrapped prohibition in the light of the said suggestion.

Lending Institutions for Consumer Industries

6874. SHRI D. N. PATODIA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that Government are considering proposals to broadbase some of the public sector lending institutions for the consumer industries to be floated in the public sector during the Fourth Plan period ;

(b) if so, the proposals being considered by Government ; and

(c) whether Government have ensured that encroachment in the Private sector is absolutely essential and ; if so, reasons therefor ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (c). Along with the measures taken to reduce concentration of economic power, it is proposed to expand the role of the public sector substantially, beyond the fields included in the Industrial Policy Resolution of 1956. The Government is examining the possibility of taking up comparatively short-gestation projects in the public sector so as to cover, to the extent feasible, major production gaps likely to develop in various industrial sectors in the next few years. In order to meet the

resource requirements for this programme, it has been decided in principle that the public financial institutions should be authorised to consider applications for financial assistance for projects to be set up in the public sector on the same terms as applications from private parties. Government do not consider that the normal opportunities for the private sector will be restricted because of these proposals.

Over Bridge at Thana Bihpur (North Eastern Railway)

6875. SHRI RAMAVATAR SHASTRI :
SHRI SITARAM KESRI :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the over-bridge at Thana Bihpur station in the North Eastern Railway is not spread over the Railway line in the north of the Station with the result that more than a dozen persons have so far been run over by the trains while they were crossing the Railway line ;

(b) if so, whether Government propose to extend the said over-bridge towards the north of the said station ; and

(c) if not, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) Yes, Four persons were run over in Thana Bihpur Yard during the last 3 years, while they were trespassing across the Railway line.

(b) No.

(c) Passenger trains are dealt with only on the main platform on the South Side or the island platform which are connected by a foot over bridge for the facility of passengers. Also, level crossing gates exist at either end of the station yard for people to cross the track from north side to south side and *vice versa*. These are considered adequate.

निर्वाचन क्षेत्रों का परितीमन

6876. श्री रामावतार शास्त्री : क्या बिधि तथा समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि साधारण